

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/06/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Sathyanarayanan D. Paritha	Counsel for Applicant	D. Paritha.
2.	AMIR REZWANI A. SANTHANA SIVAKARTHAN	Counsel for Respt 1 to 3, 5	
3.	SHLOKA NARAYANAN for DEEPIKA MURALI	Counsel for R6	

ORDER

The counsel appearing on behalf of R1, R2 and R3 having sought extension of time for filing reply, time is hereby extended for one more week. R6 has already filed reply. As to R4 is concerned, since notice has been returned unserved with caption "NOT FOUND", the Applicant counsel is hereby directed to effect paper publication against R4 within three days hereof. As to R5 is concerned, the counsel appearing on behalf of R1, R2 and R3 having stated that he would file reply on behalf of R5 by next date of hearing, time for filing reply by R5 is hereby extended for one more week.

List this application for hearing on 18.06.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V. PRAKASH KUMAR)
Member (Judicial)